<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 39 OF 2017 &</u> IA NOs. 93, 94, 95 AND 187 OF 2017

Dated: 10th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regul	atory	Board	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Gaurav Mitr Mr. Vishnu Shar Ms. Rashmita R	ma
Counsel for the Respondent(s)	:	Ms. Sonali Malh Mr. Sumit Kisho	

<u>ORDER</u>

IA No.93 of 2017 (for exemption from filing certified copy of impugned order) is allowed.

List the matter for hearing on 12.01.2018.

(B.N. Talukdar) Technical Member (P&NG) pr/vg

(Justice Ranjana P. Desai) Chairperson